NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH
(through web-based video conferencing platform)

Item No. 110
CP No. (IB)- 34/9/JPR/2020
Under Section 9 of IBC, 2016

In the matter of:

Sunshow Speciality Chemical Company Ltd. **... Operational Creditor**

Versus

Prayag Polytech Pvt. Ltd. **... Corporate Debtor**

Coram: **HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER**
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Operational Creditor : None appeared
For the Corporate Debtor : Virendra Ganda, Sr. Adv.
Vipul Ganda, Adv.
Ayandeb Mitra, Adv.
Avnika Mishra, Adv.

ORDER

None appears for the Petitioner. Mr. Virendra Ganda, Sr. Adv. appearing for the Respondent. Pleadings are complete in this matter. List the matter for arguments on 17.09.2024.

Sd/-
(Rajeev Mehrotra)
Technical Member

Sd/-
(Deep Chandra Joshi)
Judicial Member

July 23, 2024

GJ